

श्री प्रमोदजी  
11/1/26

## Declaration of Assets and Liabilities

Year-2025-2026.

I, Rohit Kumar, son/daughter/wife of Om Prakash

aged 30 years, belonging to Bihar Legislative ASSE. PATNA

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	500₹	NA			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	2000₹	NA			
(iii)	Bonds, Debentures and Shares in companies	NA	NA			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Pol. AMT. 13051 Yearly. 825795446				
(v)	Motor Vehicles (details of make, etc.)	NA				
(vi)	Jewellery (give details of weight and value)	NA				
(vii)	Other assets, such as values of claims / interests	NA				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	NA			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	NA			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA			
(v)	Others (such as interest in property)	NA	NA			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NA	NA
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

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	(d) dues to departments dealing with telephones	NA	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	
	(f) Other dues, if any	NA	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ERGP5745D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NA	
	(iii) Sales Tax [Only in case of proprietary business]	NA	
	(iv) Property Tax	NA	

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  M (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature Rohit Kumar

Name of Employee: ROHIT KUMAR

Designation: OFFICE ATTENDANT

Department: Bihar Legislative Assesment Sect  
PATNA

Place: PATNA

Date: 11-02-2026

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rohit Kumar